

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 167 of 2020

In the matter of:

Niklesh Tirathdas Nihalani

....Appellant

Vs.

Shah Poddar Nihlani Organisers Pvt. Ltd. & Ors.

...Respondents

Present

For Appellant: Mr. Dhiren Dave, PCS.

For Respondents: Mr. Jigarkumar Gandhi, CS.

ORDER
(Virtual Mode)

04.11.2020: As per the office report 'Notice' sent to Respondent No. 3 & Respondent No. 15 not delivered and received back. Appellant Counsel is directed to take necessary steps to effect the service on these Respondents. C.S. Jigarkumar Gandhi representing Respondent No. 1, may file 'Written Reply Affidavit' within four weeks.

Let the matter be fixed on **7th December, 2020**.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

Sim/Bm